

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 04.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/216/9/2023
NAME OF THE COMPANY	Valmar Projects LLP
NAME OF THE PETITIONER(S)	Isthara Parks Pvt Ltd
NAME OF THE RESPONDENT(S)	Valmar Projects LLP
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Proxy Counsel Mr. PSDS Karthik on behalf of Senior Counsel Dr. Pundla Bhaskar Mohan for the Petitioner.
Ld. Counsel Mr. Sai Sanjay Suraneni for the Respondent.

At the request of Ld. Proxy Counsel for the Petitioner, **matter is adjourned to 06.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)